

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

OA 147/99

Thursday the 4th day of February 1999.

**CORAM**

**HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN**

1. M.Zainalabid  
S/o Late Abdullah Haji  
Lab Technician (now working as  
Technical Assistant on deputation)  
AIDS CELL, Indira Ganghi Hospital  
Kavaratti, U.T. of Lakshadweep.
2. K.C.Sayed  
S/o K.Indeen  
Lab Technician, Community Health Centre  
Andrott, U.T. of Lakshadweep.
3. Omana Verghese  
D/o J.Verghese  
Senior Lab Technician (now working as  
Technical Assistant on deputation)  
Indira Gandhi Hospital, Kavaratti  
U.T.of Lakshadweep.
4. P.S.Vambathibi  
D/o A.P.Sayed  
Lab Technician  
Public Health Centre, Kadamath  
U.T.of Lakshadweep.
5. K.K.Moosa  
S/o Late K.K.Yousuf  
Senior Lab Technician  
Indira Ganghi Hospital, Kavaratti  
U.T.of Lakshadweep.
6. P.V.P.Badhrudheen  
S/o Late Edayakkal Attakoya  
Lab Technician, Community Health Centre  
Andrott, U.T.of Lakshadweep.
7. Akberali A.  
S/o Late Koyannakoya Haji  
Medical Laboratory Technician  
Primary Health Centre  
Chethlat, U.T.of Lakshadweep.
8. M.C.Muhammed Hussain  
S/o Late Ahmed Haji  
Lab Technician  
Primary Health Centre, Kilthan  
U.T.of Lakshadweep.
9. T.Hameed  
S/o M.T Abdulrehiman  
Lab Technician, Community Health Centre  
Amini, U.T.of Lakshadweep.
10. M.C.Mohamed Koya  
S/o Ahmed Koya Haji  
Lab Technician  
Primary Health Centre, Kilthan  
U.T.of Lakshadweep.

...Applicants

(By advocate Mr E.S.M.Kabeer)

Versus

1. Union of India represented by  
Secretary to Government  
Ministry of Health & Family Welfare  
Department of Health, Nirman Bhavan  
New Delhi.
2. The Administrator  
Union Territory of Lakshadweep  
Kavaratty.
3. The Director of Medical & Health Services  
U.T. of Lakshadweep, Kavaratty. .... Respondents.

(By advocate : Mr.P.R. Rameshchandra Menon)

The application having been heard on 4th February 1999,  
the Tribunal on the same day delivered the following:

O R D E R

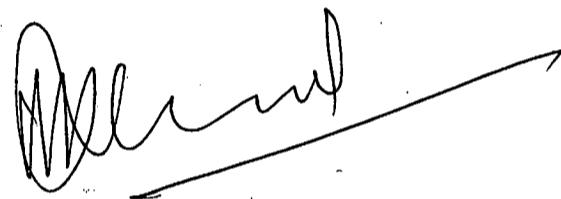
HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The grievance of the applicants who are Lab Technicians under the Medical & Health Services, Union Territory of Lakshadweep is that while Lab Technicians working in the National Malaria Eradication Programme (NMEP) are given a pay scale of Rs. 5000-8000 on acceptance of the report of the Fifth Central Pay Commission, for the reason that there is no separate NMEP under the Lakshadweep Administration, though they are also performing the work of NMEP, they are being given a lower pay scale of Rs. 4000-6000. The representations submitted by the applicants to the respondents 1 & 2 remain unanswered. Under these circumstances the applicants have jointly filed this application seeking an order directing the respondents to grant the applicants the pay scale of Rs. 5000-8000 or in the alternative to direct the second respondent to consider and dispose of Annexure A-5 representation.

2. When the application came up for hearing today, counsel on either side agreed that it would serve the interest of justice if the applicants are allowed to make a consolidated representation jointly to first respondent and if the first respondent is directed to consider the same and to give them an appropriate reply within a reasonable time.

3. In the light of the submission by the learned counsel and as agreed to by them, the application is disposed of directing the applicants to make a joint representation to the first respondent in regard to their grievance within a month from today and with a direction to the first respondent that if such a representation is received, the same shall be considered in the light of the facts and circumstances mentioned therein and in accordance with rules and instructions on the subject and to give the applicants an appropriate order within a period of three months from the date of receipt of the representation. There is no order as to costs.

Dated 4th February 1999.



(A.V. HARIDASAN)  
VICE CHAIRMAN

aa.

LIST OF ANNEXURE

1. Annexure A5: True copy of the representation dated 29.8.98 filed by the 7th applicant to the 2nd respondent.

.....